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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|---------------------------|----------|-------------|-----------------|--|
| CP(IB) No.58/ BB/ 2017 | - | For hearing | Rule-6 of IB | Print Plus Pvt. Ltd. Vs Manipal Technologies Ltd. |


| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
|---------|----------------------------------|------------------------|-----------|

i) Sairishy Purvala
8095 123344

Respondent P. Sri Lakshmi

ORDER

Counsel for petitioner is present. He represented that, the Senior Counsel from Mumbai will attend this matter on 29/11/2017 and requested to list it on 29/11/2017. Counsel for Respondent is present. Hence, matter is list it on 29/11/2017.


Member (T)


Member (J)